

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

15. I.A. 1247/2021 (66(1))
I.A. 1248/2021 (66(1))
I.A. 1155/2021 (60(5))
I.A. 1185/2021 (66(1))
I.A. 351/2021
I.A. 350/2021
I.A. 1756/2020 (66(1))
I.A. 1389/2020 (66(1))
I.A. 1331/2020 (66(1))
I.A. 641/2020
IN
C.P.(IB)-3504(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.09.2021**

NAME OF THE PARTIES: Ashapura Perfoclay Ltd

V/s

Gajanan Oil Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time the matter could not be heard. List this matter on
10.11.2021.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)